

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 626**  
TO BE ANSWERED ON 26/07/2024

**NSAP IN GOA**

626 SHRI SADANAND MHALU SHET TANAVADE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry ensures that the National Social Assistance Programme (NSAP) is effectively reaching and benefiting marginalized and vulnerable populations in the state of Goa;
- (b) the specific strategies that are in place in Goa to review and update the NSAP periodically to meet evolving socio-economic needs;
- (c) the number of NSAP beneficiaries in Goa, categorized by details of beneficiaries and amount; and
- (d) whether there are plans or proposals to scale up NSAP schemes in Goa under the 15<sup>th</sup> Finance Commission cycle (2021-26), and if so, details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): National Social Assistance Programme (NSAP) is implemented across the country including Goa as a social security programme, primarily meant for vulnerable sections of the society such as old aged, widows, and disabled persons belonging to Below Poverty Line (BPL) and fulfilling eligibility criteria prescribed in the NSAP guidelines. As per NSAP guidelines, it is the responsibility of the States/UTs to adhere to a policy of prioritizing in favour of those applicants whose socio-economic and health conditions is vulnerable. Measures such as digitization of beneficiary data, Direct Benefit Transfer (DBT), Aadhaar Seeding, Mobile Seeding, Aadhaar Payment Bridge etc. have been adopted under NSAP for effective implementation and monitoring.

(b): NSAP schemes in all the States/UTs including Goa are reviewed and monitored through Performance Review Committee (PRC), Nodal Officers Meetings, visits of Area Officers, Social Audit and regular & special monitoring by the National Level Monitors (NLM).

(c): Scheme-wise details of beneficiaries and fund allocation for Financial Year 2024-25 under NSAP in Goa is given in **Annexure-I**.

(d): Presently, there is no such proposal under consideration to scale up NSAP schemes in Goa. The outlay along with state-wise cap of beneficiaries for 2021-26 have already been approved by the Union Cabinet. However, if there are more deserving beneficiaries, the States/UTs have the option to give them pension from their own resources.

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**Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Q. No. 626 due for answer on 26.07.2024**

**Annexure-I**

**Scheme-wise details of beneficiaries and allocated amount under NSAP in Goa for FY 2024-25**

<b>Particulars</b>	<b>Schemes</b>					
	<b>IGNOAPS</b>	<b>IGNWPS</b>	<b>IGNDPS</b>	<b>NFBS</b>	<b>Annapurna</b>	<b>Total</b>
Number of beneficiaries	7308	5886	466	225	420	14305
Fund allocation (in Rs. lakh)	245.31	176.25	15.19	41.12	0.56	478.43

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